

**आयकर अपीलीय अधिकरण “जी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“G” BENCH, MUMBAI**

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं  
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.1531 & 1532/Mum/2019  
(निर्धारण वर्ष / Assessment Years: 2010-11 & 2011-12)

<b>Mr. Ghanshyam Soparkar</b> 702, Salvation Apartment CHS N.M. Kale Marg Agar Bazar, Dadar (W) Mumbai-400 028.	<b>बनाम/</b> Vs.	<b>ACIT-21(1)</b> Piramal Chambers Lalbaug, Parel Mumbai-400 012.
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. <b>AAFPS-8857-E</b>		
(□ पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Assessee’s Letters dated 31/12/2020
<b>Revenue by</b>	:	Shri T.S. Khalsa- Ld. Sr.DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	12/01/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	12/01/2021

**आदेश / O R D E R**

**Manoj Kumar Aggarwal (Accountant Member)**

1. Aforesaid appeals by assessee for Assessment Years 2010-11 & 2011-12 contest separate orders of learned first appellate authority on certain grounds of appeal.
2. The registry placed on record assessee’s letter dated 31/12/2020 wherein it has been stated that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*,2020 for both the years.

Accordingly, the assessee seeks withdrawal of the appeals. The Ld. DR did not object to the same.

3. In view of foregoing, both the appeals stands dismissed as withdrawn with a liberty to assessee to seek restoration of any of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. Both the appeal stands dismissed as withdrawn.

*Order pronounced on 12<sup>th</sup> January, 2021.*

**Sd/-**

**(Mahavir Singh)**

उपाध्यक्ष / **Vice President**

मुंबई Mumbai; दिनांक Dated : 12/01/2021

*Sr.PS, Jaisy Varghese*

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**Sd/-**

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

**आदेशानुसार/ BY ORDER,**

**उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.**